

ORISSA HIGH COURT

FILING REPORT AS ON :19/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000025/2022	M/S. PRUMATECH SERVICE PVT. LTD. VS M/S.NATIONAL ALUMINIUM CO.LTD.	BASUDEV MISHRA VS	// (//
2	BLAPL/0004558/2022	DINESH KUMAR VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /122 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) TR/0000112/2020
3	BLAPL/0004559/2022	TAPAS DIGAL @ TUTU VS STATE OF ODISHA	SITIKANT MISHRA VS	PHULBANI SADAR /10 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000016/2021
4	BLAPL/0004560/2022	SANTOSH SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 A.D.J., GUNUPUR(Rayagada *) TR/0000045/2022
5	BLAPL/0004561/2022	JANAKA SAHU @ JANEK SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	GOCHHAPADA /17 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000018/2020
6	BLAPL/0004562/2022	CHINMAYA KUMAR SAMAL @ CHINU SAMAL @ RINT VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	INFOVALLY UPD BHUBANESWAR /59 /2022 JMFC, JATNI(Khordha *) GR/0000185/2022
7	BLAPL/0004563/2022	KUNAL SINGH YADAV VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	MAHILA PS SAMBALPUR /2 /2020 1ST ADDL SESSIONS JUDGE, SAMBALPUR(Sambalpur) ST/0000005/2021
8	BLAPL/0004564/2022	BASANTA NAYAK @ BHUTU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KEONJHAR SADAR /33 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000023/2022
9	BLAPL/0004565/2022	RAKESH KUMAR DAS @ RAKA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KANDARPUR /246 /2021 C.J.M.,CUTTACK(Cuttack) ST/0000024/2022
10	BLAPL/0004566/2022	BADAL @ AKASH MUKHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARIPADA TOWN /60 /2022 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0000152/2022
11	BLAPL/0004567/2022	SEKHAR KUMAR GIRI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /202 /2019 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) TR/0000148/2019

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12	BLAPL/0004568/2022	JAGANNATH SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	TUSRA /62 /2020 () //
13	BLAPL/0004569/2022	SURENDRA YADAV VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	RUGUDI /13 /2022 () //
14	BLAPL/0004570/2022	KANSA GARUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
15	BLAPL/0004571/2022	RANOJ DASH VS STATE OF ODISHA	LAMBODAR ACHARI VS	BADABAZAR /77 /2022 () //
16	BLAPL/0004572/2022	SHIVJI YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHURDA ROAD G.R.P.S. /59 /2021 () //
17	BLAPL/0004573/2022	MD MUSTAK ALLI @ SIBU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	LAXMISAGAR P.S. /51 /2022 () //
18	BLAPL/0004574/2022	BIKRAM SARAF VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /9 /2021 () //
19	BLAPL/0004575/2022	ARUN YADAV @ ARUN KUMAR YADAV VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /158 /2021 () //
20	BLAPL/0004576/2022	GANGADHAR PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /72 /2021 () //
21	BLAPL/0004577/2022	JAGADISH PATRO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GUNUPUR /66 /2022 () //
22	BLAPL/0004578/2022	PRAKASH SETHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /236 /2019 () //
23	BLAPL/0004579/2022	PRADEEP PARIDA	S.S.RAY 2	DHARAKOT PS /61 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004580/2022	SATYA BAG	SURYAKANTA DWIBEDI	BELPARA /32 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004581/2022	MAMATA BHOI	RABINDRA NATH PANDA	KANDARPUR /70 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004582/2022	KANHU BEHERA	SEKH ZAKIR HUSSAIN	JHARSUGUDA SADAR /33 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004583/2022	RAMESH CHANDRA @ MAKARA SWAIN	ASIT KUMAR JENA	MARSHAGHAI /127 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004584/2022	BIPIN @ SUBODHA ROUT	RABINDRA NATH PANDA	BAIDESWAR /63 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004585/2022	MOHANA PATIKA	SUCHIT KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004586/2022	MAYADHAR MALIK	MADHUMITA NAIK	SORO /496 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004587/2022	BHANJA DAKUA	KURESH PRASAD DASH	JAGANNATHA PRASAD /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004588/2022	NARAYAN SWAIN	KURESH PRASAD DASH	JAGANNATHA PRASAD /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004589/2022	AMARJIT RAM	AMLAN SHAKTI PAUL	NCB BHUBANESWAR /4 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004590/2022	ANIL SAHU	JULU KHANSAMA	RAIRAKHOL /121 /2021
		VS	VS	()

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35	CMAPL/0000234/2022	STATE OF ODISHA UNION OF INDIA VS	PARTHA SARATHI NAYAK, SR. PANEL COUNSEL VS	// // ()
36	CMAPL/0000235/2022	SURENDRA KUMAR SAMAL SASMITA KUMARI BISWA VS O.S.F.C	ADV. VS	// // ()
37	CONTC/0003578/2022	SHAIENDRANATH MAHANTA VS	ADV VS	// ()
38	CONTC/0003579/2022	BISHNUPADA SETHY, I.A.S. BHUTI NAG VS	ADV VS	// // ()
39	CONTC/0003580/2022	DHIREN KUMAR SAMAL, ENGR IN CHIEF, MINOR IRRIGATION SUNAKAR ROUT VS	ADV VS	// // ()
40	CONTC/0003581/2022	SAROJA KUMAR MISHRA, O.A.S. PABITRA MOHAN SINGH VS	ADV VS	// // ()
41	CONTC/0003582/2022	AJAYA KUMAR RATHA , CIVIL SUPPLIES OFFICER, MALKANGIRI. SILPI DASGUPTA VS	ADV VS	// // ()
42	CONTC/0003583/2022	BISWANATH TARAI, DEO, KHURDA ANTARYAMI PRADHAN VS	ADV . VS	// // ()
43	CONTC/0003584/2022	NABA KRUSHNA JENA, SPL.L.A.O. AND RRO, SUKINDA NARMADA BEHERA VS	BIKASH MISHRA VS	// // ()
44	CONTC/0003585/2022	BHABANI SHANKAR CHAYANI, COLLECTOR CUM CHIEF EXECUTIVE OFFICER,ZILLA PARISAD FAKIR MOHAN RATHA VS	JYOTI PRAKASH DAS, DIRETOR OF TEXTILES AND HANDLOOM, ODISHA, BBSR. VS	// // ()
45	CONTC/0003586/2022	USHARANI SWAIN VS RAJ KUMAR SHARMA, I.A.S.	ADV. VS	// // //

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46	CONTC/0003587/2022	PRADIPTA KUMAR MOHANTY VS ANU GARG, SECY. TO THE GOVT., W.R. DEPT.	adv. VS	// 0
47	CONTC/0003588/2022	LAXMIPRIYA MISHRA VS BISHNUPADA SETHI, PRINCIPAL SECY. TO THE GOVT. OF ODISHA, S AND ME DEPT.	ADV. VS	// 0
48	CONTC/0003589/2022	BHAGABATI SAHOO VS AMRIT RITURAJ, I.A.S.	PABITRA KUMAR BEHERA VS	// 0
49	CONTC/0003590/2022	MITU CHANDRA SWAIN VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
50	CONTC/0003591/2022	SIBA PRASAD BEHERA VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
51	CONTC/0003592/2022	DIGAMBAR MOHAPATRA VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
52	CONTC/0003593/2022	MINA DASH VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
53	CONTC/0003594/2022	BASANTA KUMAR MULLICK VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
54	CONTC/0003595/2022	RATIKANTA DAS VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
55	CONTC/0003596/2022	RANJAN KUMAR SAMANTARAY VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
56	CONTC/0003597/2022	SANDIP KUMAR TRIPATHY VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
57	CONTC/0003598/2022	BINAPANI MISHRA	ADV.	//

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		VS	VS	()
58	CONTC/0003599/2022	BISHNUPADA SETHI, I.A.S. SIBANANDA MISHRA	ADV.	//
		VS	VS	()
59	CONTC/0003600/2022	BISHNUPADA SETHI, I.A.S. UDAYANATH PRADHAN	ADV.	//
		VS	VS	()
60	CONTC/0003601/2022	BISHNUPADA SETHI, I.A.S. PRADEEP KUMAR SAHOO	ADV.	//
		VS	VS	()
61	CONTC/0003602/2022	BISHNUPADA SETHI, I.A.S. SURENDRA PRADHAN	ADV.	//
		VS	VS	()
62	CONTC/0003603/2022	BISHNUPADA SETHI, I.A.S. SARAT CHANDRA DASH	ADV	//
		VS	VS	()
63	CRLA/0000407/2022	BISHNUPADA SETHI, I.A.S. BIPIN JUED	SURYAKANTA DWIBEDI	LOISINGHA(BOLANGIR) /76 /2015
		VS	VS	()
64	CRLA/0000408/2022	STATE OF ODISHA DHANPATI NAG	BIJAYA KUMAR RAGADA	PADAMPUR /199 /2021
		VS	VS	()
65	CRLA/0000409/2022	STATE OF ODISHA BANUA@MUKTI PRASAD ROUT	B.R.SWAIN	MAHANGA /236 /2018
		VS	VS	P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack)
66	CRLMC/0001369/2022	STATE OF ODISHA KABERI MOHAPATRA	SASHIBHUSAN DAS	CT/0000158/2018
		VS	VS	SEA BEACH /173 /2019
67	CRLMC/0001370/2022	STATE OF ODISHA GIRISH CHANDRA DAS	SUSANTA KUMAR MISHRA	PATTAMUNDAI /325 /2021
		VS	VS	()
68	CRLMC/0001371/2022	STATE OF ODISHA DANDUA@BRAJABANDHU MALICK	AMITAV TRIPATHY	FATEGARH /162 /2018
		VS	VS	()

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69	CRLMC/0001372/2022	STATE OF ODISHA BIBEKANANDA HALDAR VS	ASIT KUMAR JENA VS	// M.V.79 /9 /2021 ()
70	CRLMP/0000974/2022	STATE OF ODISHA RAKESH RANJAN ROUT VS	ABHISHEK MOHANTY VS	// BANHARPALI /71 /2022 ()
71	CRLMP/0000975/2022	SUPERINTENDENT OF POLICE, JHARSUGUDA TAPAN JENA VS	SURYAKANTA DWIBEDI VS	// / /0 ()
72	CRLMP/0000976/2022	COMMISSIONER-CUM -SECRETARY KETU DAS VS	SRINIBASH SATAPATHY VS	// / /0 ()
73	CRLMP/0000977/2022	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
74	CRLMP/0000978/2022	STATE OF ODISHA RAJKISHORE BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
75	CRLMP/0000979/2022	STATE OF ODISHA PRASHANTA KUMAR DASH VS	RAJJEET ROY VS	// / /0 ()
76	MACA/0000239/2022	STATE OF ODISHA SAMRAY SOREN VS	GOPINATH MISHRA VS	// // ()
77	MACA/0000240/2022	KALPANA DEY DHARITRI MAJHI VS	BISHNU BRATA SINGH VS	// // ()
78	MATA/0000103/2022	BIJAY KUMAR BEHERA SACHIDANANDA SWAIN VS	HARIHAR PANIGRAHI VS	// // ()
79	RVWPET/0000128/2022	MITALI MOHANTY M/S.PANKAJINI INTERNATIONAL PVT. LTD. VS	RUPESH KUMAR KANUNGO VS	// // ()
		ODISHA MINING CORPORATION LTD.		//

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80	TRP(C)/0000179/2022	ALIVA JENA VS PADMALOCHAN MALANA	PRAVAT KUMAR MOHANTY VS	// 0 //
81	TRP(C)/0000180/2022	PUJA SAHOO VS CHANDRASEKHAR MOHAPATRA	MADHUMITA NAYAK VS	// 0 //
82	WA/0000707/2022	STATE OF ODISHA VS SAMBHU GADNAIK	SUMAN PATTANAYAK, AGA VS	// 0 //
83	WP(C)/0013065/2022	BIJAY SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
84	WP(C)/0013066/2022	USHA PROJECTS (INDIA) PVT. LTD,BBSR VS NTPC LTD., BBSR	ANUPAM RATH VS	// 0 //
85	WP(C)/0013067/2022	DUSHASAN MAHALIK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
86	WP(C)/0013068/2022	BINOD CHANDRA ROUT VS COLLECTOR, SUNDARGARH	JAGABANDHU SAHU VS	// 0 //
87	WP(C)/0013069/2022	NRUPA RAJ RANA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
88	WP(C)/0013070/2022	RAJESH KUMAR MOHAPATRA VS EXECUTIVE OFFICER, NAC, NAYAGARH	AJIT KUMAR PANDA VS	// 0 //
89	WP(C)/0013071/2022	MADHUSMITA SWAIN VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
90	WP(C)/0013072/2022	RAJKISHORE BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
91	WP(C)/0013073/2022	BHASKAR GOCHHAYAT	BIJAYA KUMAR PATTANAIAK	//

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		VS	VS	0
92	WP(C)/0013074/2022	UNION OF INDIA JAGABANDHU MISHRA	MANAS PATI	//
		VS	VS	0
93	WP(C)/0013075/2022	STATE OF ORISSA KAILASH RAJ	TARUNKANTA PATTANAYAK	//
		VS	VS	0
94	WP(C)/0013076/2022	STATE OF ODISHA ARJUN TANDIA	BHAKTA RANJAN BARIK	//
		VS	VS	0
95	WP(C)/0013077/2022	STATE OF ORISSA DILLIP KUMAR PRADHAN	AVIJIT PATNAIK	//
		VS	VS	0
96	WP(C)/0013078/2022	STATE OF ODISHA LT. COL. LAXMI DHAR BHUYAN	BHABANI SHANKAR DAS PARIDA	//
		VS	VS	0
97	WP(C)/0013079/2022	STATE OF ODISHA RAMESH RAJ	AVIJIT PATNAIK	//
		VS	VS	0
98	WP(C)/0013080/2022	STATE OF ODISHA FULAMANI SOREN	BISHNU BRATA SINGH	//
		VS	VS	0
99	WP(C)/0013081/2022	KANAKALATA PANDA MALAY KUMAR BARIK	SUBASH CH PANI	//
		VS	VS	0
100	WP(C)/0013082/2022	R.T.O.,CHANDIKHOLE RASMITA PRUSTY	SUBASH CH PANI	//
		VS	VS	0
101	WP(C)/0013083/2022	R.T.O.,CHANDIKHOLE SUKUMAR JENA	SUBASH CH PANI	//
		VS	VS	0
102	WP(C)/0013084/2022	R.T.O.,CHANDIKHOLE B.PADMA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0

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103	WP(C)/0013085/2022	THE STATE OF ODISHA RAGHUNATH KAR VS	LAXMIKANTA MOHANTY VS	// // 0
104	WP(C)/0013086/2022	STATE OF ORISSA RAMAKANTA KHILLAR VS	P.K.NAYAK VS	// // 0
105	WP(C)/0013087/2022	ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION UDAYANATH ROUT VS	SEPHALEE DAS VS	// // 0
106	WP(C)/0013088/2022	PARADEEP PORT TRUST SUNITA TOPPO VS	NIRMAL KUMAR DAS VS	// // 0
107	WP(C)/0013089/2022	THE COLLECTOR, SUNDARGARH PABITRA MOHAN PRADHAN VS	GOURI MOHAN RATH VS	// // 0
108	WP(C)/0013090/2022	STATE OF ODISHA KIRAN KUMAR NAIK VS	SAROJ KUMAR DASH VS	// // 0
109	WP(C)/0013091/2022	ODISHA STATE CONSUMER DISPUTE REDRESSAL COMMISSION,CUTTACK STATE OF ODISHA VS	SAROJANANDA MISHRA, AGA VS	// // 0
110	WP(C)/0013092/2022	BIJAYALAXMI DAS RABINDRA KUMAR MOHANTY VS	KRISHNA CHANDRA SAHU VS	// // 0
111	WP(C)/0013093/2022	STATE OF ODISHA SHRADHANJALI PRADHAN VS	SUSANTA KU.MISHRA VS	// // 0
112	WP(C)/0013094/2022	SECY., WOMEN AND CHILD DEVELOPMENT DEPT, ORISSA BISWARANJAN MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
113	WP(C)/0013095/2022	STATE OF ORISSA KAILASHNATH PATTANAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ORISSA		//

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114	WP(C)/0013096/2022	CHHATISH CHANDRA MOHANTA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
115	WP(C)/0013097/2022	MONICA DASH VS BHAKTIRANJAN MOHANTY	SARAT CHANDRA SAMAL VS	// 0 //
116	WP(C)/0013098/2022	DUSHMANTA ROUT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
117	WP(C)/0013099/2022	SATYA RANJAN PARIDA VS GOVT. OF ODISHA	DHANANJAYA NAYAK VS	// 0 //
118	WP(C)/0013100/2022	SULOCHANA MISHRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	WP(C)/0013101/2022	M/S PSR ELECON PVT LTD. VS THE COMMNR., CGST, CX AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
120	WP(C)/0013102/2022	PRAMILA MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
121	WP(C)/0013103/2022	PARESWAR JENA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
122	WP(C)/0013104/2022	BARUNA GANDA @ MAHANANDA VS STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
123	WP(C)/0013105/2022	GOURAHARI CHHATOI VS CHHABIL KUMAR NAYAK	SRINIBASH SATAPATHY VS	// 0 //
124	WP(C)/0013106/2022	PULIN BIHARI MISHRA VS GOVT. OF INDIA	MANAS RANJAN DHAL VS	// 0 //
125	WP(C)/0013107/2022	ASWINI KUMAR NAYAK	SATYABRATA SENAPATI	//

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		VS	VS	0
126	WP(C)/0013108/2022	CEO,BALASORE-BHADRAK CENTRAL COOP. BANK LTD. PULIN BIHARI MISHRA	MANAS RANJAN DHAL	//
		VS	VS	0
127	WP(C)/0013109/2022	GOVT. OF INDIA SANGRAM KESHARI TRIPATHY	GANESH PRASAD SAMAL	//
		VS	VS	0
128	WP(C)/0013110/2022	PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CTC ABHINAB SUNARI	GANESH PRASAD SAMAL	//
		VS	VS	0
129	WP(C)/0013111/2022	STATE OF ORISSA RAJDHANI SYSTEMS AND ESTATES PVT. LTD.,BBSRAMITAV BAGCHI		//
		VS	VS	0
130	WP(C)/0013112/2022	BEDABATI CHAINY PREMALATA MOHAPATRA	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
131	WP(C)/0013113/2022	STATE OF ODISHA RAJDHANI SYSTEMS AND ESTATES PVT. LTD.,BBSRAMITAV BAGCHI		//
		VS	VS	0
132	WP(C)/0013114/2022	SASWAT MOHANTY JAHANGIR SAHA	CHANDAN MISHRA	//
		VS	VS	0
133	WP(C)/0013115/2022	R.T.O., CTC LINGARAJ PANI	P.C.MISHRA	//
		VS	VS	0
134	WP(C)/0013116/2022	CHAIRMAN, ORISSA SUB-ORDINATE STAFF SELECTION COMMISSION RAJDHANI SYSTEMS AND ESTATES PVT. LTD.,BBSRAMITAV BAGCHI		//
		VS	VS	0
135	WP(C)/0013117/2022	BHARATI CHAINY SHREE ANNAPURNA CONDUCTORS LTD., BALASORE	RUDRA PRASAD KAR	//
		VS	VS	0
136	WP(C)/0013118/2022	INCOME TAX OFFICER, BALASORE NARESH CHANDRA DAS	SANTOSH KUMAR NANDA	//
		VS	VS	0

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137	WP(C)/0013119/2022	STATE OF ODISHA PUTUL BANIK VS	DURGA PRASANNA MISHRA VS	// // ()
138	WP(C)/0013120/2022	THE SECY., BOARD OF SECONDARY EDUCATION, CTC SIPRA MOHAPATRA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
139	WP(C)/0013121/2022	STATE OF ORISSA GANGADHAR PAITAL VS	KSHIROD KUMAR ROUT VS	// // ()
140	WP(C)/0013122/2022	STATE OF ODISHA UDAYA NATH BARIK VS	RAJENDRA KUMAR DASH VS	// // ()
141	WP(C)/0013123/2022	STATE OF ODISHA UDAYA NATH BARIK VS	RAJENDRA KUMAR DASH VS	// // ()
142	WP(C)/0013124/2022	STATE OF ODISHA UDAYA NATH BARIK VS	RAJENDRA KUMAR DASH VS	// // ()
143	WP(C)/0013125/2022	STATE OF ODISHA TPNODL,BALASORE VS	SURESH CHANDRA DASH VS	// // ()
144	WP(C)/0013126/2022	IDCOL FERRO CHROME AND ALLOYS LTD.,JAJPUR BHUDEB BHUPATI HARICHANDAN MOHAPATRA @ BANDEB CHANDRA SINGH DEO VS	BANDEB CHANDRA SINGH VS	// // ()
145	WP(C)/0013127/2022	STATE OF ODISHA RANJIT KUMAR ANDIA VS	SANJAY KUMAR MOHANTY (2) VS	// // CIVIL JUDGE (SD),BALASORE(Baleshwar)
146	WPCRL/0000058/2022	MAMATARANI SAHU @ ANDIA BARSHA ROUT VS	SABYASACHI MISHRA VS	TS/0000389/2001 BANKI /121 /2022 ()
147	ABLAPL/0005825/2022	STATE OF ORISSA BALARAM SAHOO VS	S.S.RAY (2) VS	// // NIMAPADA /158 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	ABLAPL/0005826/2022	DEBASISH PATRA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	DHENKANAL TOWN /174 /2022 () //
149	ABLAPL/0005827/2022	RANJAN DAS VS STATE OF ODISHA	MANAS RANJAN PATRA VS	NIHALPRASAD /105 /2022 () //
150	ABLAPL/0005828/2022	PRASANNA SAHOO VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /310 /2022 () //
151	ABLAPL/0005829/2022	BHAGIRATHI SAHOO VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /310 /2022 () //
152	ABLAPL/0005830/2022	SANDHA GOMANGO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /1 /2022 () //
153	ABLAPL/0005831/2022	SABITA GAJENDRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /76 /2022 () //
154	ABLAPL/0005832/2022	JAGA @ PRAHALLAD SAHU VS STATE OF ODISHA	RAMAKANTA PANDA VS	MOTANGA /70 /2022 () //
155	ABLAPL/0005833/2022	KARUNAKAR JENA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SAHID NAGAR P.S. /217 /2022 () //
156	ABLAPL/0005834/2022	DAMBARU HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /175 /2022 () //
157	ABLAPL/0005835/2022	GAGAN BIHARI SETHY @ GHANASHYAM SETHY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KISSANNAGAR PS /76 /2022 () //
158	ABLAPL/0005836/2022	BIJAYA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /119 /2022 () //
159	ABLAPL/0005837/2022	KALIPADA GHOSE	PRAVASH CHANDRA JENA	RAIBANIA /69 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :19/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	ABLAPL/0005838/2022	MANORANJAN PARIDA	ASIT KUMAR JENA	BALIANTA P.S. /143 /2022
		VS	VS	()
		STATE OF ODISHA		//
161	ABLAPL/0005839/2022	SANJAY MANDAL @ SANJAY BENGALI	ASIT KUMAR JENA	//0
		VS	VS	()
		STATE OF ODISHA		//
162	ABLAPL/0005840/2022	PRAMILA ROUT	SATYA NARAYAN MISHRA 4	CHANDABALI /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0005841/2022	SITUN MUDULI	KAUSHAL HUSSAIN	CHANDAKA P.S. /110 /2022
		VS	VS	()
		STATE OF ODISHA		//
164	CONTC(CP)/0000424/2015	SHAIKH MOHAMMED ILYAS	AJIT RATH	//
		VS	VS	()
		STATE OF ODISHA		//
165	CONTC(CPC)/0000274/2002	BASANTA KUMAR MOHAPATRA	SUSANTA KUMAR SAHU	//
		VS	VS	()
		BIJAYA KUMAR PATTNAIK		//

ORISSA HIGH COURT

MISC CASES FILED on :19/05/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	25/2022 RFA/324/2007	KENGUVA RANI-MP	
2	123/2022 MATA/4/2018	BAMADEV MISHRA-MP	
3	125/2022 CONTC/2199/2009	DWARIKANATH NAYAK-MP	
4	135/2022 RVWPET/99/2022	MADAN MOHAN BARIK-MP	
5	136/2022 RVWPET/99/2022	MADAN MOHAN BARIK-MP	
6	137/2022 RVWPET/128/2022	M/S.PANKAJINI INTERNATIONAL PVT. LTD.-MP	RUPESH KUMAR KANUNGO
7	156/2022 CRLMP/840/2022	PRADEEP KUMAR SENAPATI-MP	MANAS CHAND
8	157/2022 CRLMP/781/2022	MADANMOHAN SWAIN-MP	SURYAKANTA DASH
9	197/2022 TRP(C)/179/2022	ALIVA JENA-MP	PRAVAT KUMAR MOHANTY
10	198/2022 TRP(C)/113/2022	PRIYABRATA MOHANTY-MP	
11	199/2022 TRP(C)/180/2022	PUJA SAHOO-MP	MADHUMITA NAYAK
12	204/2022 FAO/535/2014	DY.CHIEF ENGNR.-MP	
13	205/2022 FAO/536/2014	DY.CHIEF ENGNR.CON-SMP	
14	523/2022 CMP/543/2021	SUKANTA KUMAR BEHERA-MP	BHASKAR CHANDRA PANDA
15	544/2022 MACA/240/2022	DHARITRTI MAJHI-MP	BISHNU BRATA SINGH
16	545/2022 MACA/239/2022	SAMRAY SOREN-MP	GOPINATH MISHRA
17	550/2022 WPC(OAC)/1967/2017	ASHWINI KUMAR MISHRA-MP	LAXMI PRASAD DWIVEDIY
18	551/2022 WPC(OAC)/1025/2004	KARTIK PRASAD SAHU-MP	UMESH CHANDRA MOHANTY, A.R.JENA
19	552/2022 WPC(OAC)/1773/2015	DEBASIS PATNAIK-MP	SUSANTA KUMAR DASH
20	553/2022 WPC(OAC)/1773/2015	DEBASIS PATNAIK-MP	M/S JAYDEV SENGUPTA
21	563/2022 RSA/182/2020	BAIDYANATH BEHERA-MP	S.S.RAO
22	564/2022 RSA/182/2020	BAIDYANATH BEHERA-MP	S.S.RAO
23	565/2022 RSA/182/2020	BAIDYANATH BEHERA-MP	S.S.RAO
24	590/2022 ABLAPL/15642/2019	SIKAKA SANI@SANI SIKAK-MP	
25	591/2022 ABLAPL/568/2020	DASRATH MAJHI @ DASARU MAJHI-MP	
26	592/2022	SAILARAJ MAHARANA-MP	

27	ABLAPL/3448/2022 593/2022	KARUNAKAR JENA @ HADIA JENA-MP	
28	ABLAPL/4598/2021 797/2022	BIPIN JUED-MP	SURYAKANTA DWIBEDI
29	CRLA/407/2022 798/2022	BIPIN JUED-MP	SURYAKANTA DWIBEDI
30	CRLA/407/2022 799/2022	SANTOSH KU.PANDA@SAN-MP	M/S.ADITI HOTA
31	CRLA/372/2014 866/2022	BANAMALI DALAI-MP	
32	BLAPL/9134/2021 867/2022	DURGA CHARAN DAS-MP	BHABANI SHANKAR DASPARIDA
33	BLAPL/628/2022 868/2022	PRADEEP KUMAR BEHERA-MP	
34	BLAPL/3310/2022 869/2022	DILLIP KUMAR KARNA-MP	
35	BLAPL/10185/2021 870/2022	RAJU BISWAS-MP	A.K.SAHOO
36	BLAPL/658/2022 871/2022	AJAY PRATAP KORI-MP	ANANTA NARAYAN PATTANAYAK
37	BLAPL/9277/2021 872/2022	GULASHAD-MP	ANANTA NARAYAN PATTANAYAK
38	BLAPL/9283/2021 873/2022	SATYAJIT MALLICK-MP	
39	BLAPL/1998/2022 874/2022	DILLIP KHORA-MP	DIPTI RANJAN BHOKTA
40	BLAPL/11163/2021 875/2022	HEMANTA GHADEI-MP	
41	BLAPL/3224/2021 876/2022	BAIKUNTHANATH NAIK-MP	JUGAL KISHOR ROUT
42	BLAPL/3631/2022 1116/2022	KABERI MOHAPATRA-MP	SASHIBHUSAN DAS
43	CRLMC/1369/2022 1117/2022	KABERI MOHAPATRA-MP	SASHIBHUSAN DAS
44	CRLMC/1369/2022 1118/2022	BABI PANDA-MP	M/S.C.ANANDA RAO
45	CRLMC/1897/2016 1119/2022	BABI PANDA-MP	M/S.C.ANANDA RAO
46	CRLMC/1898/2016 1120/2022	DANDUA@BRAJABANDHU MALICK-MP	AMITAV TRIPATHY
47	CRLMC/1371/2022 1121/2022	BIBEKANANDA HALDAR-MP	ASIT KUMAR JENA
48	CRLMC/1372/2022 1798/2022	STATE OF ODISHA-MP	SUMAN PATTANAYAK, AGA
49	WA/707/2022 1799/2022	STATE OF ODISHA-MP	SUMAN PATTANAYAK, AGA
50	WA/707/2022 6872/2022	USHA PROJECTS (INDIA) PVT. LTD,BBSR-MP	ANUPAM RATH
51	WP(C)/13066/2022 6873/2022	BIJAY SAHOO-MP	PRASANTA KUMAR NANDA
52	WP(C)/13065/2022 6874/2022	BINOD CHANDRA ROUT-MP	JAGABANDHU SAHU
53	WP(C)/13068/2022 6875/2022	KHIROD KUMAR DAS-MP	BISWABIHARI MOHANTY
54	WP(C)/11621/2022 6876/2022	PRASANT KUMAR MOHANTY-MP	ALEKHA KUMAR SAHOO
55	WP(C)/12130/2022 6877/2022	MADHUSMITA SWAIN-MP	SURYA NARAYAN PATNAIK
56	WP(C)/13071/2022 6878/2022	SUSHILA NAYAK-MP	
57	WP(C)/10576/2022 6879/2022	ODISHA STATE CIVIL SUPPLIES CORP. LTD.-MP	SAMIR KUMAR MISHRA
	WP(C)/11108/2022		

58	6880/2022 WP(C)/13072/2022	RAJKISHORE BEHERA-MP	GYANA RANJAN SETHI
59	6881/2022 WP(C)/12610/2022	SUJATA MOHANTA-MP	MANOJ KUMAR MOHANTY
60	6882/2022 WP(C)/13073/2022	BHASKAR GOCHHAYAT-MP	BIJAYA KUMAR PATTANAIK
61	6883/2022 WP(C)/13073/2022	BHASKAR GOCHHAYAT-MP	BIJAYA KUMAR PATTANAIK
62	6884/2022 WP(C)/13076/2022	ARJUN TANDIA-MP	BHAKTA RANJAN BARIK
63	6885/2022 WP(C)/11594/2022	DILLIP JENA-MP	SUKANTA KUMAR NAYAK
64	6886/2022 WP(C)/13084/2022	B.PADMA-MP	SUBASH CHANDRA PUSPALAKA
65	6887/2022 WP(C)/19245/2010	KASHI PRASADMODI-MP	
66	6889/2022 WP(C)/13086/2022	RAMAKANTA KHILLAR-MP	P.K.NAYAK
67	6890/2022 WP(C)/13087/2022	UDAYANATH ROUT-MP	SEPHALEE DAS
68	6891/2022 WP(C)/13089/2022	PABITRA MOHAN PRADHAN-MP	GOURI MOHAN RATH
69	6892/2022 WP(C)/13093/2022	SHRADHANJALI PRADHAN-MP	SUSANTA KU.MISHRA
70	6893/2022 WP(C)/13091/2022	STATE OF ODISHA-MP	SAROJANANDA MISHRA, AGA
71	6894/2022 WP(C)/13091/2022	STATE OF ODISHA-MP	SAROJANANDA MISHRA, AGA
72	6895/2022 WP(C)/6257/2022	DILLIP KUMAR BARAL-MP	ANUP KUMAR MOHAPATRA
73	6896/2022 WP(C)/13105/2022	GOURAHARI CHHATOI-MP	SRINIBASH SATAPATHY
74	6897/2022 WP(C)/13106/2022	PULIN BIHARI MISHRA-MP	MANAS RANJAN DHAL
75	6898/2022 WP(C)/13107/2022	ASWINI KUMAR NAYAK-MP	SATYABRATA SENAPATI
76	6899/2022 WP(C)/13108/2022	PULIN BIHARI MISHRA-MP	MANAS RANJAN DHAL
77	6900/2022 WP(C)/13109/2022	SANGRAM KESHARI TRIPATHY-MP	GANESH PRASAD SAMAL
78	6901/2022 WP(C)/13111/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD.,BBSR-MP	AMITAV BAGCHI
79	6902/2022 WP(C)/13113/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD.,BBSR-MP	AMITAV BAGCHI
80	6903/2022 WP(C)/13115/2022	LINGARAJ PANI-MP	P.C.MISHRA
81	6904/2022 WP(C)/13116/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD.,BBSR-MP	AMITAV BAGCHI
82	6905/2022 WP(C)/4393/2022	KRUSHNA PRASAD RATH-MP	
83	6906/2022 WP(C)/27286/2021	MOUJA SINGH-MP	
84	6907/2022 WP(C)/4181/2022	BINOD KUMAR PANIGRAHY-MP	
85	6908/2022 WP(C)/20796/2014	ASHOK KU.DHAL-MP	
86	6909/2022 WP(C)/13117/2022	SHREE ANNA PURNA CONDUCTORS LTD., BALASORE-MP	PRUDRA PRASAD KAR
87	6910/2022 WP(C)/6808/2022	UMAKANTA PRADHAN-MP	BHABANI SANKAR TRIPATHY (1)
88	6911/2022 WP(C)/13118/2022	NARESH CHANDRA DAS-MP	SANTOSH KUMAR NANDA
89	6912/2022	TPNODL,BALASORE-MP	SURESH CHANDRA DASH

90	WP(C)/13125/2022 6913/2022	ASWATTHAMA MOHAPATRA-MP	
91	WP(C)/14859/2009 6914/2022	RANJIT KUMAR ANDIA-MP	SANJAY KUMAR MOHANTY (2)
92	WP(C)/13127/2022 6915/2022 WP(C)/13127/2022	RANJIT KUMAR ANDIA-MP	SANJAY KUMAR MOHANTY (2)